

(b) As per the available information from various port offices of the CDSCO, import of drugs has not been stopped due to outbreak of Coronavirus. The CDSCO has not received any report of shortage of stocks at present with the manufacturers.

(c) Central Government has issued notification *vide* S.O. 2450(E) dated 27.07.2020 which is valid for 6 months providing that if a Registration Certificate holder makes an application for a fresh import registration certificate before the expiry of the existing certificate, the existing registration certificate shall be valid until orders are passed on the application and shall be deemed to be valid for all purposes. With a view to attain self-reliance and reduce import dependence in APIs/Bulk drugs, the Government has rolled out two schemes *viz.* (i) "Production Linked Incentive (PLI) Scheme for promotion of domestic manufacturing of critical Key Starting Materials (KSMs)/Drug Intermediates (DIs) and Active Pharmaceutical Ingredients (APIs) In India" and (ii) "Promotion of Bulk Drug Parks". The scheme guidelines were issued on 27th July, 2020.

Raw materials for making drugs

†691. SHRIMATI PHULO DEVI NETAM: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that our dependency on China in the matters of medicine is increasing, if so, the details of import of medicines during the last six months;

(b) whether it is also a fact that the supply of raw materials for drugs from China has declined during the spread of Coronavirus infection;

(c) whether it is also a fact that China has overcharged for raw material used for making drugs, the details thereof; and

(d) the efforts being made by Government to make India self-reliant in the field of medicine, the details thereof?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI D. V. SADANANDA GOWDA): (a) Many APIs are imported from China, for manufacturing of medicine. As per available data from the various port offices of CDSCO, the details of import of such APIs during the last six months are under:—

†Original notice of the question was received in Hindi.

Sl. No.	Months	Quantity in MTS	Value in crore
1.	March, 2020	4448.9	795.02669
2.	April, 2020	5341.7	897.57950
3.	May, 2020	3961.4	949.42975
4.	June, 2020	3634.1	973.63478
5.	July, 2020	4812.1	1094.8240
6.	August, 2020	4023.5	804.81575

Source: DCGI, CDSCO.

(b) The supply of raw material from China got impacted for short time. However, the major Indian pharmaceutical companies had adequate stocks which were monitored by the department. The supply was restored once the factories opened after the lockdown period in China.

(c) No complaints/references regarding overcharging for raw material used for making drugs has been received.

(d) With a view to attain self-reliance and reduce import dependence in APIs/Bulk drugs, the department of pharmaceuticals has rolled two schemes viz. (i) "Production Linked Incentive (PLI) Scheme for promotion of domestic manufacturing of critical Key Starting Materials (KSMs)/Drug Intermediates (DIs) and Active Pharmaceutical Ingredients (APIs) In India" and (ii) "Promotion of Bulk Drug Parks". The guidelines of both the schemes were released on 27th July, 2020.

Provisions of fertilizers to Bihar

†692. SHRI RAM NATH THAKUR: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the district-wise details with regard to quantum of various fertilizers provided by Government to Bihar during the current Kharif season;

(b) whether the provided quantity is enough to meet the demand; and

(c) whether such complaints are brought to Government's notice where availability of fertilizers was not ensured as per the demand of farmers?

†Original notice of the question was received in Hindi.